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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.2587/2004
MA No. 2163/2004

Wednesday, this the 27th day of October 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

1. K. K. Sharma
11, Engineer-Estate
21 IP Extension
Delhi-92
2. SP Baranwal (s/o Late Dr. T.P.Baranwal)
D-3, HUDCO place
Andrewsganj Extn.
New Delhi-49

..Applicants

(By Advocate: Shri G.K.Agarwal)

Versus

1. Union of India through
Secretary, Ministry of Urban Development
Nirman Bhawan, New Delhi-11
2. The Secretary
Union Public Service Commission
Shahjahan Road, New Delhi-11
3. A.K. Goel (Mr.)
Superintending Engineer (Elect.)
CPWD, Vidyut Bhawan
Connaught Place, New Delhi-1

..Respondents

ORDER (ORAL)

Justice V.S. Aggarwal:

Learned counsel for applicant states that he may be permitted to withdraw the present petition with liberty to file a better one.

2. Allowed as prayed. Dismissed as withdrawn.

S. K. Naik
(S. K. Naik)
Member (A)

V. S. Aggarwal
(V. S. Aggarwal)
Chairman

/sunil/